

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)
BEFORE
THE HON'BLE JUSTICE K.S. HEMALEKHA**

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clicking: <https://t.me/karnatakahighcourt>)

**COURT HALL NO :26
WARNING LIST**

Sl.No.	Case No.		Pet/Appl/Comp & Adv	Resp & Adv
<u>FINAL HEARING</u>				
1	WP 6023/2007 (TCR K/B)	(L, RES)	<i>PET: THE MANAGEMENT OF BATA INDIA LIMITED PRADEEP SAWKAR</i>	<i>RES: WORKMEN OF BATA INDIA LTD K S SUBRAHMANYA</i>
<u>Connected With</u>				
1.1	WP 10955/2009	(L, RES)	<i>PET: M/S BABA INDIA LIMITED S R KAMALACHARAN</i>	<i>RES: WORKMEN OF BABA INDIA LTD K S SUBRAHMANYA</i>
1.2	WP 1223/2010	(L, RES)	<i>PET: WORKMEN OF BATA INDIA LTD K S SUBRAHMANYA</i>	<i>RES: THE MANAGEMENT OF BATA INDIA LTD S R KAMALACHARAN</i>
1.3	WP 16279/2013	(L, RES)	<i>PET: WORKMEN OF BATA INDIA LIMITED K S SUBRAHMANYA</i>	<i>RES: THE MANAGEMENT OF BATA INDIA LIMITED S R KAMALACHARAN PRADEEP SAWKAR ABHILASH RAJU V M/S SUNDARSWAMY & RAMDAS</i>
2	WP 1707/2011 (COMMON TCR K/B)	(L, RES)	<i>PET: M/S.BATA INDIA LIMITED S R KAMALACHARAN (NOC) B C PRABHAKAR</i>	<i>RES: WORKMEN OF BATA INDIA LTD K S SUBRAHMANYA FOR C/R (CP NO 10853/10)</i>
<u>Connected With</u>				
2.1	WP 27426/2011	(L, RES)	<i>PET: WORKMEN OF BATA INDIA LIMITED K S SUBRAHMANYA</i>	<i>RES: THE MANAGEMENT OF M/S BATA INDIA LIMITED S R KAMALACHARAN (NOC) B C PRABHAKAR</i>

COURT HALL NO :26

3	WP 2947/2012 (L, PF)	<i>PET: THE REGIONAL PROVIDENT FUND COMMISSIONER</i>	<i>RES: M/S MILLIPORE INDIA PVT LTD A NAGARAJAPPA</i>
		NALINI VENKATESH	
4	WP 9724/2012 (TCR KEPT BELOW)	<i>PET: THE MANAGEMENT OF M/S. ADITHYA HOROLOGICALS LTD.,</i>	<i>RES: D K NARAYANASWAMY S/O KRISHNAPPA AND OTHERS</i>
		RAVINDRANATH K S V SHASHTRI	SUBRAMANYA BHAT FOR R1 TO R5
5	WP 10575/2012 (TCR KEPT BELOW)	<i>PET: SMT MALLIKA K V K SRINIVASA</i>	<i>RES: M/S SUNDARAM ARCHITECTS PVT LTD</i>
			V/O DTD 31/7/23 RESPONDENT- M/S SUNDARAM ARCHITECTS PVT LTD
6	WP 12972/2012 (TCR'S KEPT BELOW)	<i>PET: SHRI S GUNASEELAN JAYANNA G R</i>	<i>RES: THE MANAGEMENT OF RESERVE BANK OF INDIA V VINAY GIRI & NITIN PRASAD FOR R1 PRADEEP SAWKAR</i>
7	WP 21144/2012 (RULE NOT ISSUED)	<i>PET: BHARAT FRITZ WERNER KARMIKA SANGHA K S SUBRAHMANYA</i>	<i>RES: BHARAT FRITZ WERNER LIMITED A Y N GUPTA</i>
	<u>Connected With</u>		
7.1	WP 15355/2012 (TCR K/B)	<i>PET: M/S BHARAT FRITZ WERNER LTD A Y N GUPTA & J ARAVIND BABU</i>	<i>RES: BHARAT FRITZ WERNER KARMIKA SANGA K S SUBRAHMANYA FOR C/R (CP NO 2410/2012)</i>
8	WP 22989/2012 (TCR K/B)	<i>PET: SRI A R RANGANATH ABHINAV R</i>	<i>RES: THE CANARA BANK AND OTHERS P UDAYASHANKAR RAI FOR R1 TO R3</i>
9	WP 36181/2012 (L, TER)	<i>PET: THE MANAGEMENT FDC LIMITED B C PRABHAKAR</i>	<i>RES: B RAJAKUMAR M RAJASHEKAR</i>
	<u>Connected With</u>		

COURT HALL NO :26

9.1	WP 49426/2012	(L, TER)	<i>PET: B RAJAKUMAR M RAJASHEKAR</i>	<i>RES: THE MANAGEMENT OF FDC LTD</i> <i>B C PRABHAKAR (VK NOT FILED)</i>
10	WP 44798/2012 (TCR KEPT BELOW)	(L, TER)	<i>PET: SRI NANJUNDA SWAMY B D KUTTAPPA BY SUBBA RAO & CO</i>	<i>RES: THE SUPERINTENDENT ENGINEER AND OTHERS H V DEVARAJU</i>
	<u>Connected With</u>			
10.1	WP 2163/2013	(L, TER)	<i>PET: SRI RAJAGOPAL M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>
10.2	WP 2164/2013	(L, TER)	<i>PET: SMT MANJULA G P M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>
10.3	WP 2165/2013 A/W IA 01/2020 FOR EARLY HEARING	(L, TER)	<i>PET: SRI M MAHADEVU M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>
10.4	WP 2166/2013	(L, TER)	<i>PET: SRI M SHIVAKUMAR M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>
10.5	WP 2172/2013	(L, TER)	<i>PET: SRI B LOKESH M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>
10.6	WP 2434/2013	(L, TER)	<i>PET: SRI S SIDDARAJU M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>
10.7	WP 2476/2013	(L, TER)	<i>PET: SRI H L SRINIVAS M SUBRAMANYA BHAT B D KUTTAPPA</i>	<i>RES: THE SUPERINTENDING ENGINEER AND OTHERS H V DEVARAJU FOR R1 & R2</i>

COURT HALL NO :26

- 10.8** WP 2477/2013 (L, TER) *PET: SMT SHIRANA
B D KUTTAPPA* *RES: THE
SUPERINTENDING
ENGINEER AND OTHERS
H V DEVARAJU
FOR R1 & R2*
- 11** WP 135/2013 (L, KSRTC) *PET: THE CHIEF
(TCR K/B) TRAFFIC MANAGER
B L SANJEEV* *RES: SRI V M
NIRANJANMURTHY
S C VENKATESH*
- 12** WP 182/2013 (S, KSRTC) *PET: SRI N S
SHIVARAJEGOWDA
S B MUKKANNAPPA* *RES: THE MANAGING
DIRECTOR KSRTC AND
OTHERS
MADHUKUMAR S M FOR
C/R
C-P NO- 7891/2012
H R RENUKA FOR R1 &
R2
L GOVINDRAJ FOR R3*
- 13** WP 3999/2013 (L, TER) *PET: THE MANAGEMENT
OF M/S RADIALL
PROTECTION PVT LTD
P DHANANJAYA & R
KRISHNA* *RES: H S PRABHU
T NARAYANASWAMY*
- 14** WP 5568/2013 (L, TER) *PET: SRI N
(TCR K/B) PURUSHOTHAM
K SRINIVASA &
SURESHA M G* *RES: M/S ACCESS
ENGINEERIDNG
PRODUCTS PVT LTD

G B SHARATH GOWDA*
- 15** WP 18746/2013 (L, TER) *PET: SRI ANIL KUMAR
(TCR KEPT BELOW) SATHEESH K N FOR
M/S SUBBARAO & CO
L MURALIDHAR PESHWA
(NOC)* *RES: THE MANAGEMENT
OF SKF INDIA LIMITED
AND OTHERS
SOMASHEKAR*
- 16** WP 22218/2013 (L, PG) *PET: THE MANAGER

NATARAJA BALLAL* *RES: THE DEPUTY
LABOUR COMMISSIONER
& AND OTHERS
GOVT ADVOCATE FOR R1
& R2
K SHASHIKANTH PRASAD
FOR R3
R4 - BABU SHETTY SD*

Connected With

COURT HALL NO :26

- 16.1** WP 7704/2009 (L, PG) *PET: THE MANAGEMENT OF M/S JYOTHI HOME INDUSTRIES NATARAJA BALLAL* *RES: THE DEPUTY LABOUR COMMISSIONER AND OTHERS GOVT ADVOCATE FOR R1 R2-K G GHOUSE MOHIDDIN SD T S ANANTHARAM FOR C/R3 (CP NO 1557/2009) & ALSO FOR R4*
- 17** WP 27945/2013 (L, RES) *PET: BALAKRISHNA S RAM MOHAN A* *RES: CHAIRMAN B C PRABHAKAR*
- Connected With
- 17.1** WP 18187/2013 (L, TER) *PET: M/S FULFORD (INDIA) LTD B C PRABHAKAR* *RES: SRI BALAKRISHNA S A RAM MOHAN*
- 18** WP 28145/2013 (L, TER) *PET: THE MANAGEMENT OF SPORTS AUTHORITY OF INDIA JOSHUA HUDSON SAMUEL* *RES: MR R SURESH NATARAJA BALLAL*
- Connected With
- 18.1** WP 51374/2013 (L, TER) *PET: SRI R SURESH NATARAJA BALLAL* *RES: THE MANAGEMENT OF M/S SPORTS AUTHORITY OF INDIA JOSHNA HUDSON SAMUEL*
- 19** WP 32807/2013 (L, RES) *PET: STATE BANK OF INDIA KAMALACHARAN S R ABHILASH RAJU P S SAWKAR* *RES: STATE BANK'S STAFF UNION (K) AND OTHERS B D KUTTAPPA M/S SUBBA RAO & CO FOR R1 R MURALIDHARA CGSC FOR R2*
- 20** WP 44968/2013 (L, TER) *PET: SRI. DADAPHIR SADANAND G SHASTRI* *RES: TRANSYSTEMS LOGISTICS INTERNATIONAL PVT. LTD SOMASHEKAR S N MURTHY ASSTS*
- Connected With

COURT HALL NO :26

- 20.1** WP 13751/2012 (L, RES) *PET: MARIYAPPA K R AND OTHERS* **G G SHASTRI** *RES: M/S TRANSYSTEM INTERNATIONAL P LTD AND OTHERS* **SOMASHEKAR S N MURTHY ASSOCIATES MURALIDHAR PESHWA FOR IMPEADING APPLICANT IN IA 1/2022**
(A/W VOL- II & III KEPT BELOW)
A/W IA 1/2022
FOR IMPEADING
A/W OBJECTIONS
(TCR KEPT BELOW)
- 20.2** WP 44967/2013 (L, RES) *PET: SRI MARIYAPPA M SADANAND G SHASTRI* *RES: TRANSYSTEMS LOGISTICS INTERNATIONAL PVT. LTD* **SOMASHEKAR S N MURTHY ASSTS**
- 20.3** WP 44970/2013 (L, RES) *PET: SRI B.S. GANESH G G SHASTRI SADANAND G SHASTRI* *RES: TRANSYSTEMS LOGISTICS INTERNATIONAL PVT. LTD* **SOMASHEKAR S N MURTHY ASSTS**
- 20.4** WP 44971/2013 (L, TER) *PET: SRI SRINIVAS MURTHY @ KNS MURTHY L MURALIDHAR PESHWA* *RES: TRANSYSTEMS LOGISTICS INTERNATIONAL PVT. LTD* **SOMASHEKAR S N MURTHY ASSTS**
- 21** WP 50095/2013 (L, KSRTC) *PET: SRI K SHIVANNA V S NAIK* *RES: THE DIVISIONAL CONTROLLER* **SANJEEV B L**
- 22** WP 51731/2013 (S, KSRTC) *PET: SRI SUJITH NARAYANA H N BASAVARAJU* *RES: THE BOARD OF DIRECTORS AND OTHERS* **H R RENUKA**
- 23** WP 38392/2014 (L, KSRTC) *PET: SRI ANWAR B NAIK V S* *RES: THE DIVISIONAL CONTROLLER* **H R RENUKA**
(TCR KEPT BELOW)
- 24** WP 40267/2014 (L, KSRTC) *PET: KARNATAKA STTE ROAD TRANSPORT CORPORATION RENUKA H R* *RES: THE DEPUTY LABOUR COMMISSIONER AND OTHERS* **AGA TAKE NOTICE FOR R1 & R2 S B LAKSHMI FOR R3(A)**

COURT HALL NO :26

25 WP 41523/2014 (L, KSRTC) *PET: KARNATAKA STATE ROAD*
H R RENUKA *RES: THE DEPUTY LABOUR COMMISSIONER AND OTHERS*
AGA FOR R1 & R2
S B MUKKANNAPPA FOR R3

Connected With

25.1 WP 54106/2014 (L, KSRTC) *PET: SRI. WAZEER MUKKANNAPPA S B*
HCGP FOR R1 & R2
H R RENUKA FOR R3

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